

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2015  
ANSWERED ON:01.12.2009  
LEVY SUGAR FOR STATES  
Jeyadural Shri S. R.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether a number of States have requested the Union Government for making available levy sugar to them;
- (b) if so, the details thereof State-wise;
- (c) the allocation of levy sugar made to each State during the last three years, State-wise and year-wise; and
- (d) the steps taken by the Union Government to tackle shortage of sugar due to lower production?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a)&(b): The allocation of levy sugar to all the States/UTs is made every month as per their levy sugar quota fixed by the Central Government. A statement indicating the monthly state-wise levy sugar quota and annual festival quota is at Annexure-I
- (c): A statement showing allocation of levy sugar made to each State/UT during last three sugar seasons (October-September) viz. 2006-07, 2007-08 and 2008-09 is at Annexure-II.
- (d): The Central Government, with a view to ensure adequate supply of levy sugar for allotment to States/UTs has increased the levy obligation on sugar factories from 10% to 20% for the current sugar season 2009-2010.